## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3080 ANSWERED ON 08/08/2023

### **FAILURE OF STATES TO IMPLEMENT PMAY-G**

#### 3080. SHRI M. BADRUDDIN AJMAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries who got the amount for houses construction under the centrally sponsored flagship scheme namely Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during each of the last five years, State-wise and district-wise;
- (b) whether it is true that some States constantly fail to implement the said yojana and if so, the details of such States; and
- (c) the details of funds allocated and its utilization report under the yojana during the said period?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c): In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing PradhanMantriAwaasYojana- Gramin (PMAY-G) with effect from 1<sup>st</sup> April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. Against the mandated target of 2.95 crore houses, a total of. 2.93 crore houses have already been sanctioned to the beneficiaries by various States/UTs and construction of 2.41 crore houses has also been completed as on

02.08.2023. The scheme has been able to achieve its major milestones and the Ministry is committed to achieving the target of construction of 2.95 crore pucca houses by the deadline prescribed of 31<sup>st</sup> March, 2024.

The Year-wise and State/UT-wise details of houses sanctioned to eligible beneficiaries under PradhanMantriAwaasYojana- Gramin (PMAY-G) during each of the last five years i.e., from the financial year 2018-19 to 2022-23 is given in Annexure. The District level data of all States/UTs related to houses allocated and completed can be seen at programme website at www.pmayg.nic.in---->AwaasSoft---->Reports---->Houses progress against the target financial year.

The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries in various Districts/Blocks/GPs is done by the respective State Government/UT Administration.

The amount of Central Share of funds released to the States/UTs for construction of houses under PMAY-G during the last five years i.e., from the financial year 2018-19 to 2022-23 was around Rs.1,60,853.38 crore. The corresponding utilization of funds by the States/UTs was Rs.2,39,055.11 crore including State/UT Share.

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STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 3080 TO BE ANSWERED ON 08.08.2023 REGARDING THE FAILURE OF STATES TO IMPLEMENT PMAY-G

Year-wise and State-wise details of houses sanctioned to eligible beneficiaries under PradhanMantriAwaasYojana-Gramin (PMAY-G) during in last five years i.e. from the financial year 2018-19 to 2022-23.

(units in nos.)

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	State Name	Houses	Houses	Houses	Houses	Houses	
S.			Sanctioned				
No.			in FY 2019-		in FY 2021-	in FY 2022-	
		19	20	21	22	23	
	ARUNACHAL						
1	PRADESH	1,063	2,135	19,038	11,044	2,707	
2	ASSAM	40,378	1,79,834	1,50,039	2,16,359	10,55,005	
3	BIHAR	4,25,640	10,43,896	6,25,357	8,99,367	1,33,110	
4	CHHATTISGARH	2,89,909	1,50,952	1,57,534	371	81,375	
5	GOA	107	53	32	47	18	
6	GUJARAT	26,313	1,01,344	21,347	1,07,420	1,48,714	
7	HARYANA	2,487	113	61	3,317	5,114	
	HIMACHAL						
8	PRADESH	817	1,038	4,001	2,729	794	
	JAMMU AND						
9	KASHMIR	17,672	38,615	64,045	55,862	7,818	
10	JHARKHAND	1,37,303	3,02,025	3,61,648	3,90,226	11,590	
11	KERALA	926	738	3,330	12,615	1,633	
	MADHYA						
12	PRADESH	3,04,759	3,78,384	7,56,726	4,90,326	7,54,552	
13	MAHARASHTRA	78,844	2,47,825	2,92,105	1,17,601	3,16,475	
14	MANIPUR	15	167	17,822	1,725	13,849	
15	MEGHALAYA	3,816	10,969	26,487	3,353	8,871	
16	MIZORAM	1,708	2,430	7,017	0	6,951	
17	NAGALAND	3,504	615	4,706	9,806	4,203	
18	ODISHA	2,31,208	5,48,254	2,90,488	3,421	9,08,916	
19	PUNJAB	6,794	8,126	1,887	11,333	4,959	
20	RAJASTHAN	1,82,490	3,75,422	2,64,720	3,87,150	7,467	
21	SIKKIM	0	0	0	282	48	
22	TAMIL NADU	93,271	92,085	1,13,138	2,30,839	41,101	
23	TRIPURA	387	22,534	991	1,57,234	51,915	
24	UTTAR PRADESH	3,83,871	1,78,179	7,28,507	4,34,963	8,62,231	
	UTTARAKHAND	2,326	32	47	15,390	18,816	
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26	WEST BENGAL	1,00,125	9,62,537	9,41,759	1,66,795	11,06,888
	ANDAMAN AND					
27	NICOBAR	0	935	397	0	6
	DADRA AND					
28	NAGAR HAVELI	4,374	0	99	49	967
29	LAKSHADWEEP	11	0	0	0	0
30	PUDUCHERRY*	-	-	-	-	-
	ANDHRA					
31	PRADESH	16,251	2,305	1,816	0	1,78,899
32	KARNATAKA	15,040	1,000	36,730	3,972	38,412
33	TELANGANA*	-	-	-	-	-
34	LADAKH	0	1,228	200	461	1
	Total	23,71,409	46,53,770	48,92,074	37,34,057	57,73,405

<sup>\*</sup> Telangana & Puducherry are not implementing PMAY-G.

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